

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

ORIGINAL APPLICATION NO.08 of 2022 (SZ)

M.S.Raja,
4/1, Saraswathi Amman Kovil Street,
Puthukudi – 628 621.
Srivaikundam,
Thoothukudi District.

...Applicant

Vs

The Union of India,
Rep. by its Secretary to Government,
Ministry of Environment and Forests and
Climate Change, Government of India,
Paryavaran Bhavan,
New Delhi & others.

...Respondents

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**Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

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**REPORT FILED BY THE RESPONDENT-TAMIL NADU
POLLUTION CONTROL BOARD**

I, S. Ragupathi, S/o. Sanganan, Hindu, aged about 58 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the applicant filed this application against the Union of India and others with the following prayer:

“(a) To direct the 6th Respondent to immediately stop the illegal and unlawful operation of the 6 MW Captive Thermal Power Plant.

“(b) To direct the 6th Respondent to take steps towards compensating and remedying the social and environmental damages caused due to illegal establishment and illegal operation.”


05/08/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

3. It is respectfully submitted that the Hon'ble National Green Tribunal(SZ) in its order dated 18.01.2022, constituted a joint committee comprising of (i) a Senior Officer from the Ministry of Environment, Forests & Climate Change (MoEF&CC), Integrated Regional Office, Chennai, (ii) a Senior Officer from the State Level Impact Assessment Authority (SEIAA) – Tamil Nadu and (iii) District Environmental Engineer of Tamil Nadu Pollution Control Board, Thoothukudi to inspect the area in question and submit a factual as well as action taken report, if there is any violation found. The Tamil Nadu Pollution Control Board will be the nodal agency for co-ordination and also for providing necessary logistics for this purpose.

4. It is respectfully submitted that, in pursuant to the above said NGT order dated 18.01.2021, the TNPC Board has already filed Joint Committee Report during March, 2022.

5. It is further submitted that , subsequently, the Hon'ble NGT has passed order dated 31.03.2022 and directed inter alia as follows:

“Para 8: to direct the State Pollution Control Board to ascertain as to whether they have installed machinery with higher capacity for producing more than the permitted capacity and whether they are making such production”.

6. It is respectfully submitted that, the 6th respondent unit of M/s. V.V. Titanium Pigments Private Limited, originally installed machinery for 6 MW coal fired Thermal Captive Power Plant in the premises of Survey Numbers. 1225, 1227/1 and 1227/2 of Meelavittan Part I Village, Thoothukudi District. Subsequently, the unit has downsized the plant capacity from 6 MW to 4.5 MW by adopting the following technology:

- The downsizing has been done by replacement of Governor Lift and Throttle Valves of reduced capacity to reduce the flow of high pressure steam to turbine.
- Further, all the operational and safety relays on electrical generation and distribution side have been reset and locked at reduced system parameters suiting to 4.5 MW power Generation.

D. S. Sathya
05/03/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.75, MOUNT SALAI, CHENNAI-600 032.

By this arrangement it is not possible for production of power generation more than 4.5 MW.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, S. Ragupathi, S/o. Sanganan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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RESPONDENT-TAMIL NADU
POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:02.08.2022.